

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3709  
ANSWERED ON:25.08.2011  
BAN ON SEDITION LAW  
Rao Shri Sambasiva Rayapati

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether there is demand for complete ban on sedition law in the country;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) to (c): The information is being collected and will be laid on the Table of the House.